GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3810 ANSWERED ON:20.03.2013 FALSE COMMITMENT OF JOB PLACEMENTS Dhurve Jyoti

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received any complaints against any university for making false commitment for higher rate of job placement;
- (b) if so, the details thereof;
- (c) the action taken/being taken by the Government against such universities;
- (d) whether the Government has any mechanism/system to check the use of false commitment of job placements by some universities specially deemed to be universities to attract more number of students; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

- (a) to (c) No, Madam. As per the University Grants Commission (UGC) and the All India Council for Technical Education (AICTE), no complaints for making false commitments on higher rate of job placement have been received.
- (d) & (e) The UGC issues fake-university alerts on its website and in newspapers from time to time. The UGC constantly conducts inspection of the Deemed-to-be-Universities and Private Universities for ensuring quality education and fulfilment of criteria as laid down by the UGC and other statutory councils by these universities. These Universities are inspected with the help of Expert Committees which include representatives from the concerned Statutory Council(s). The placement status of Deemed-to-be-Universities is physically verified by the UGC Expert Committee and if there is any false promise, it is reported by the Expert Committee to the UGC. The Government has also introduced a Bill in Parliament namely "The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and Universities Bill, 2010", which inter alia, makes issuing false and fake advertisements a punishable offence.